

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 166 of 2011 in
DFR No. 504 of 2011**

Dated 27th July, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Kumaon Garhwal Chamber of CommerceAppellant (s)
Versus	
Uttarakhand State Electricity Regulatory Comm. & Anr.	... Respondent (s)

Counsel for the Appellant (s) : Mr. M.L. Lahoty, Mr. Paban K. Sharma
Mr. Sukumar Agarwal

ORDER

Post before the Bench comprising of Chairperson and
Hon'ble Rakesh Nath on **04.08.2011.**

**(V. J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS